

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF WAVERLEY INVESTMENTS LIMITED

(Registered Office: 10, Clive Row, Kolkata-700 001)

The details subsequent to the completion of the Offer made vide Public Announcement ("PA"), dated October 20, 2011, Corrigendum to PA dated December 15, 2011 and Letter of Offer dated December 15, 2011 is being issued by VC Corporate Advisors Private Limited ("**Manager to the Offer**") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("**Regulations**") and subsequent amendments thereto on behalf of Franktex Enterprises Private Limited ("**FEPL**") & Goodfaith Commercial Private Limited ("**GCPL**") (hereinafter collectively referred to as the "**Acquirers**") & Sandoz Merchants Private Limited ("**SMPL**") (hereinafter referred to as the "**Person Acting in Concert**" or "**PAC**" or "**SMPL**") to acquire 1,00,000 fully paid-up Equity Shares of Re.1/- each, representing 20.00% of the fully paid-up equity and voting share capital at a price of Rs.45/- per equity share ("**Offer Price**") payable in cash are as under:

1. Name of the Target Company : **Waverley Investments Limited**
2. Name and Address of the Acquirer(s) : **Acquirers:**
including Person Acting in Concert (PAC) **Franktex Enterprises Private Limited ("FEPL") & Goodfaith Commercial Private Limited ("GCPL")**
both having their Registered Office at 5, Clive Row, 3rd Floor, Kolkata - 700 001
PAC:
Sandoz Merchants Private Limited ("SMPL")
having their Registered Office at P-51 A, Benaras Road, Belgachia, Howrah-711 105
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **ABS Consultant Private Limited**
5. Offer details
 - a) Date of Opening of the Offer : **Wednesday, 28.12.2011**
 - b) Date of Closing of the Offer : **Monday, 16.01.2012**

6. Details of the acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 45/- per share		Rs. 45/- per share	
2.	Share holding of Acquirers & PAC (No. & %) before MOU/P.A.	69,118 (13.82%)		69,118 (13.82%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	2,65,474 (53.09%)		2,65,474 (53.09%)	
4.	Shares acquired in the Open Offer (No. & %)	1,00,000 (20.00%)		4,504 (0.90%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 45,00,000/-		Rs. 2,02,680/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of Acquirers & PAC (No. & %) (2+3+4+6)	4,34,592 (86.92%)		3,39,096 (67.82%)	
8.	Pre and Post Offer shareholding of Public Shareholders (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		1,65,408 (33.08%)	65,408 (13.08%)	1,65,408 (33.08%)	1,60,904 (32.18%)

7. Status of the Escrow Account, whether released or not : The amount lying in Escrow Account is being released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirers and PAC, their directors accept full responsibility for the information contained in this Post Offer Public Announcement and also for their obligations as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirers & PAC :

	Manager to the Offer:
	VC CORPORATE ADVISORS PRIVATE LIMITED SEBI REGN NO : INM000011096 (Contact Person: Ms. Urvi Belani) 31, Ganesh Chandra Avenue, 2nd Floor, Suite No. 2C, Kolkata – 700 013 Tel No.:- (033) 2225 3940 / 3941 Fax No.:- (033) 2225 3941 Email : mail@vccorporate.com